

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 09.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/252/2023
NAME OF THE COMPANY	Oil Country Tubular Ltd
NAME OF THE PETITIONER(S)	Mertex India Pvt Ltd
NAME OF THE RESPONDENT(S)	Oil Country Tubular Ltd
UNDER SECTION	7 of IBC

ORDER

Present: Ld. Counsel Mrs. Sarvani Desiraju for the Financial Creditor.
Ld. Counsel Mr. Avinash Alladi for the Corporate Debtor.

Ld. Counsel for the Financial Creditor wants to file rejoinder, within two weeks.
For filing rejoinder, **matter is adjourned to 07.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)